## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

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Subject: -First appointment to the posts of Protocol Officer and Assistant Protocol Officer in the District Judiciary of UT of Jammu & Kashmir- regarding fixing of last date of submission of applications.

## ADDENDUM to Notification No. 3627 of 2025/Psy Dated 26.11.2025

In continuation to this Secretariat Notification No. 3627/Psy Dated 26.11.2025 issued with endorsement No. 1600-1605/Psy-624 Dated 26.11.2025, it is further notified for the information of In-service District Judiciary employees, who are in the equivalent grade and are interested for applying for the posts of Protocol Officer and Assistant Protocol Officer, that the last date of submission of their application forms, through concerned Principal District & Sessions Judges, is hereby prescribed as 15th December. 2025.

> Principal Secretary to Hon'ble the Chief Justice

No :	1631-36-	Psy-624
		522

29.11.2025 Dated:

## Copy to the:

- 1. Registrar General, High Court of J&K and Ladakh, Jammu.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu. .for information.
- 3. All Principal District & Sessions Judges of UT of Jammu & Kashmir

.for information & n/a...

CPC e-Court, High Court of J&K and Ladakh, Srinagar for uploading the same on the High Court website.

Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of 5.

the same. Order file. 6.

Hon'ble the Chief Justice